

## Statement

Out of a total Fourth Plan allocation of Rs. 985 crores there is a provision for Rs. 324 crores for the

eastern districts of Uttar Pradesh. Besides this the following Central rural development schemes are in operation in the eastern districts of Uttar Pradesh:—

Scheme	Districts selected in Eastern U.P.	Allocation admissible in the Fourth Plan (Rs. crores)
1. Small Farmers Development Agency	Pratapgarh	1.50
2. Marginal Farmers & Agricultural Labour	Ballia	1.00
3. Dry Farming . . . . .	Ghazipur	0.87 (App)
4. Drought prone areas . . . . .	Banda, Allahabad, Varanasi & Mirzapur	7.20 (App)
5. Concessional finance to Industries from the Financial Institutions for setting up Industrial Units.	Azamgarh, Ballia, Banda, Basti, Deoria, Faizabad, Ghazipur and Jaunpur.	No advance allocation is made. Funds are allocated as and when schemes are received.
6. Central scheme of 10 per cent subsidy for setting up industrial units with investment upto Rs. 50 lakhs.	Ballia, Basti & Faizabad.	

**Time-Lag between issue of Letters of Intent and Licences**

4141. SHRI S. M. BANERJEE: Will the Minister of INDUSTRIAL DEVELOPMENT, SCIENCE AND TECHNOLOGY be pleased to state—

(a) whether Industrial licences are issued long after the issue of Letters of Intent,

(b) whether the time-lag in some cases is nearabout five years; and

(c) if so, what steps have been taken to avoid this delay in the larger interest of growth of industrial units in the country; and whether any instructions have been issued in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). The conversion of a Letter of Intent into an Industrial Licence depends on the fulfilment by the party of the conditions

imposed in the letter of intent. Industrial Licences are issued within a reasonable period after these conditions are fulfilled. In order to ensure speedy implementation of the conditions of letters of intent, a condition is being imposed since August, 1972 in all letters of intent to the effect that the progress of implementation of the scheme should be reported to Government every three months.

नीमच, मध्य प्रदेश में सीमेंट का कारखाना

4142. श्री हुकम चन्द कछाय .  
श्री धार० बी० बडे :

क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि मध्य प्रदेश में नीमच नामक स्थान पर एक सीमेंट कारखाना स्थापित करने के बारे में भारतीय सीमेंट निगम द्वारा प्रस्तुत सभावना प्रतिवेदन को केन्द्र सरकार द्वारा कब तक अनुमोदित कर दिये जाने की आशा है ?